

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants claim, benefits granted to the applicants in O.A.434/89 and O.A.609/89. A fact adjudication must precede a decision. The competent authority must make a fact adjudication and ascertain whether applicants are similarly situated as the applicants in the two cases aforementioned, or whether there are any points of difference.

2. If the applicants are similarly situated, reliefs granted to the applicants in O.A.s 434/89 and 609/89 will be granted to applicants herein. A determination will be made by the competent authority within four months from today. Applicants will furnish details of their service to the competent authority within 15 days from today, failing which this order will stand recalled and the O.A. will stand dismissed. We alert respondents to adhere to the time schedule.

3. Application is allowed with the aforesaid directions. No costs.

Dated 11th March, 1994.

S. Karp

S. KASIPANDIAN
ADMINISTRATIVE MEMBER

Hankarananay

CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 401 of 1994

Friday this the 11th day of March, 1994

CORAM

Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman
Hon'ble Mr. S. Kasipandian, Administrative Member

1. N.K.Chandran, Unskilled Labourer
INS Dronacharya, Cochin.4.
2. G.Ganeshan -do-
3. P.T.Sasi -do-
4. P.Damodran -do-
5. P.Govindan, Unskilled Labourer
Base Victualling Yard, Cochin.4.
6. N.T.Chinnappan, Safaiwala, INS Dronacharya
Cochin-1
7. K.A.Raghavar -do-
8. V.Kochikka -do-
9. N.M.Leela -do-
10. K.K.Sudha -do-
11. K.Krishnan -do-
12. P.Kalidasan -do-
Unskilled Labourer
13. N.A.Purushan -do-
14. K.A.Joseph -do-
15. C.K.Shanavaschand, Unskilled Labourer
Base Victualling Yard
Cochin.
16. K.P.Radhakrishna Menon, Unskilled Labourer
INS Vendurathy, Cochin.4.
17. A.K.Vikraman, Safaiwala, INS Dronacharya
Cochin.
18. K.A.Thomas -do-
19. K.A.Saraswathi -do-
20. V.I.Baby -do-
21. C.N.Kochappan -do- ...Applicants
(By Advocate Mr.T.A.Rajan)

Vs.

1. Union of India represented by
Secretary, Ministry of Defence
New Delhi.
2. The Flag Officer Commanding-in-Chief
Headquarters, Southern Naval Command,
Cochin.4.
3. Chief Staff Officer (Personnel &
Administration), Headquarters, Southern
Naval Command, Cochin-4.Respondents

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